



Directorate General of Foreign Trade
Ministry of Commerce and Industry
Government of India

Self-certification of e-BRC on DGFT e-platform

Version 1.2



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1. Introduction

Electronic - Bank Realization Certificate (e-BRC) is an important document that establishes the details of inward forex remittance to avail various benefits under the Foreign Trade Policy and other tax exemptions and refunds under the GST provisions. It acts as a confirmation payment realized against exports made. Owing to the importance of e-BRC and with an aim to make this process efficient and reduce compliance costs and burden for the exporters, the Directorate General of Foreign Trade has taken the initiative to allow generation of e-BRCs by exporters on a self-certification basis by visiting the DGFT website (www.dgft.gov.in).

2. Advantages of revamped e-BRC process

- The Exporters will be able to generate the e-BRCs based on self-declaration by providing only meta data of the shipping bills, Softex, or Invoices. No hardcopies will be needed.
- Exporters do not have to pay e-BRC charges to the banks or visit them in person.
- Digital exchange of e-BRC generated with other regulatory agencies such as RBI, CBDT, GSTN, STPI, SEZs etc. for utilisation and post issue verification/audit is envisioned. Exporters do not have to submit hard copies of export related documents to the RBI, STPI/ SEZs units, or to the banks.
- Unburdening of banks from routine issuance of eBRCs.
- Banks to move towards post issuance audit-based verification mechanism via self-devised Risk Management System.

3. Terminology

1.1.1. Purpose codes

Purpose codes are primarily used for tracking and regulating various types of international payments, ensuring that they adhere to the country's foreign exchange regulations. These codes help classify the nature of the transaction, whether it involves the export of goods, services, investment income, or capital transfers. The Reserve Bank of India (RBI) often assigns and updates these codes to standardize and monitor cross-border financial activities.

1.1.2. IRM

Inward Remittance Message (IRM) is a bank-generated notification that confirms the receipt of funds from foreign sources, providing details about the sender, amount, purpose, and ensuring compliance in international financial transactions.

1.1.3. ORM

Outward Remittance Message (ORM) is a communication generated by banks for outward remittances, such as import payments or export-related refund/discounting payments. It contains basic details of the outward remittance.

4. General guidelines for generating eBRC:

- A. Multiple IRM's can be added.
- B. IRM of same currency can only be clubbed.
- C. User cannot generate eBRC for P0101 and P0108 (Purpose Code not in P0101 and P0108)
- D. To generate the eBRC for purpose code P0103 for stand-alone or with clubbed, shipping bill date/Invoice should be greater than or equal to the remittance date. No eBRC generation to be allowed before the shipping bill/invoice date even for advance payment.
- E. P0103 can be used standalone to generate eBRC. P0103 can be clubbed with P0807 in case of Services > IT. P0103 can be clubbed with any of the 01 Product Groups except P0101 and P0108. (Purpose code list at the end of the help manual) P0103 can be clubbed with P1505 to generate eBRC.
- F. No two purpose codes will be allowed to be clubbed to generate the single eBRC Except P0103 (Advance payment) which can be clubbed with any other purpose codes for inward remittance.
- G. For Services > IT, only these three purpose codes are applicable - P0802, P0803, P0807 and P0103.
- H. One Shipping bill can be utilised for two or more eBRC of different banks.
- I. IRM of the same bank name and Bank account number can only be clubbed.

In the case of Service Exports, Exporters will be able to view and attach invoices that have SAC codes matching the description of the same services only.

5. Bulk Download eBRC / IRM / ORM

To View IRM/ORM uploaded by Bank, **exporter** will go to below mentioned path in DGFT website:

1. Visit the DGFT website <https://www.dgft.gov.in/CP> and login into the portal using valid credentials.
2. Post login go to the **Services** > Select **eBRC** > Click on **Bulk Download Request**. Exporter will be redirected to Bulk Download screen.

The screenshot shows the DGFT Test's Dashboard. The top navigation bar includes links for Home, About DGFT, Services (highlighted with a red box), My Dashboard, Regulations, Learn, Trade Statistics, Indian Trade Service, and RTI. A dropdown menu for Services is open, listing various services, with 'eBRC' highlighted at the bottom. The dashboard itself displays 'Test's Dashboard' with login details, 'For Your Action Notifications' with several file numbers and deficiency notices, and 'My Schemes' with 'Advance Authorisation' and 'Licenses Issued | 0'. A central card shows 'Valid IEC Status' with '0 Authorisations Issued' and a 'Five Star' rating. A sidebar on the right lists 'Frequently Accessed Links' including Advanced Authorisation, MEIS, IEC, EPCG, SEIS, and Search Norms.

The screenshot shows the 'Services under eBRC' section. It contains eight service cards, each with an 'Explore' button:

- IRM / ORM Repository**: Search and View the Inward and Outward Remittances Uploaded by Banks here.
- Generate e-BRC**: Self-Certify and Generate eBRC using the Inward Remittances from banks.
- View / Cancel eBRC**: Search and View the eBRC here. You can also cancel any unutilized self-certified eBRC from here.
- View IRM Utilization Report**: Request and Download the Utilization Report for IRM / Shipping Bill / Invoice / eBRC.
- View any e-BRC**: View any e-BRC.
- Bulk Download Request**: Bulk Download IRM/ORM/e-BRC.
- Help Manual for Exporters**: Refer to the Help documents for the module here.
- Respond to Bank / Agency**: Respond to the flag raised by bank/agency online.

eBRC Bulk Download

- Request type will be eBRC.
- Enter From Date and To Date and click on Submit button.

eBRC Bulk Download
Last Login 24-May-2024 15:41:48

Bulk Download Request Form

Request Type : *

☒ eBRC ☐ IRM ☐ ORM

From Date * To Date *

[Submit Request](#)

Instructions:

1. In case of eBRC - Enter the Realisation Date.
2. In case of IRM / ORM - Enter the Remittance Date.

Note:

1. Request submitted will be processed within 24-48 hours.
2. Please avoid submitting duplicate / multiple requests at given time
3. Reports will be available for 7 days to download.
4. Please click on the Processed link to download the report.

 Ask VAHEI

- Once the status changes to Processed, the exporter can click the link and download the file.

Download Requests

Display:

Sr.No	Request Type	From Date	To Date	Status	Request Date Time	Submitted By
1	eBRC	01/02/2024	04/06/2024	Submitted		AAICM1176A@SRKCC.IN

IRM/ORM Bulk Download

- For Inward Remittance or for Outward Remittance, Exporter can select either one among them.

Home / My Dashboard / Repositories

eBRC Bulk Download
Last Login 24-May-2024 15:41:48

Bulk Download Request Form

Request Type : *

☐ eBRC ☒ IRM ☐ ORM

From Date * To Date *

[Submit Request](#)

Instructions:

1. In case of eBRC - Enter the Realisation Date.
2. In case of IRM / ORM - Enter the Remittance Date.

Note:

1. Request submitted will be processed within 24-48 hours.
2. Please avoid submitting duplicate / multiple requests at given time
3. Reports will be available for 7 days to download.
4. Please click on the Processed link to download the report.

 Ask VAHEI

- Once the status changes to Processed, the exporter can click the link and download the file.

Download Requests						
Display: 10						
Sr.No	Request Type	From Date	To Date	Status	Request Date Time	Submitted By
1	eBRC	01/02/2024	04/06/2024	Submitted		AAICM1176A@SRKCC.IN
2	IRM	01/02/2024	04/06/2024	Submitted		AAICM1176A@SRKCC.IN

6. Generate e-BRC from IRM

- 1) User will register on the DGFT website as Importer / Exporter. If they are not already registered. Instructions for new registrations can be found here - https://content.dgft.gov.in/Website/DGFTWebsite_User_Registration.pdf
- 2) User will link their existing IEC (Instructions: https://content.dgft.gov.in/Website/DGFT-WebsiteLink_your_IEC.pdf) or apply for new IEC.
- 3) Once the user is available with IEC on DGFT Website, user will proceed with navigating to **Services > eBRC > Generate e-BRC**.

The screenshot shows the DGFT website interface. The top navigation bar includes 'Home', 'About DGFT', 'Services', 'My Dashboard', 'Regulations', 'Learn', 'Trade Statistics', 'Indian Trade Service', and 'RTI'. The 'Services' dropdown menu is open, listing various services such as IEC Profile Management, DGFT Helpdesk Service, View IEC Related Details, Advance Authorisation / DFIA, EPCG, Import Management System, Export Management System, Online e-COM Application, Other Services, Interest Equalisation Scheme (IES), Request for Video Conference, MEIS, Deemed Export, Pre-Shipment Inspection, Quality Complaints & Trade Disputes, Certificate Management, SEIS, ROSCTL, Transport & Marketing Assistance, Certificate of Origin, Policy Relaxation Committee, Enforcement Cum Adjudication Proceedings, e-Miscellaneous Payments / e-Refunds, e-RCMC, Gems & Jewellery Schemes, and **eBRC** (highlighted with a red box). The main dashboard area shows a 'Valid IEC Status' section with a '0' count for 'Authorisations Issued' and a 'Frequently Accessed Links' section with buttons for 'Advanced Authorisation', 'MEIS', 'IEC', 'EPCG', 'SEIS', and 'Search Norms'.

- 4) The following landing page will be displayed.

Services under eBRC

IRM / ORM Repository

Search and View the Inward and Outward Remittances Uploaded by Banks here

[Explore](#)

Generate e-BRC

Self-Certify and Generate eBRC using the Inward Remittances from banks

[Explore](#)

View / Cancel eBRC

Search and View the eBRC here. You can also cancel any unutilized self-certified eBRC from here.

[Explore](#)

View IRM Utilization Report

Request and Download the Utilization Report for IRM / Shipping Bill / Invoice / eBRC.

[Explore](#)

Help Manual for Exporters

Refer to the Help documents for the module here.

[Explore](#)

5) The e-BRC landing page will only be available after a user completes login on DGFT website.

6) On click of the **Generate e-BRC** tile, the user will be navigated to the common draft list screen for the e-BRC form (post login).

Home / My Dashboard / Repositories

GENERATE eBRC

Last Login 09-Oct-2023 17:22:58

Draft Application | Generate e-BRC

Show 10 entries Search:

Select	S. No.	Application Number	Created On	Created By	Last Updated On	Last Updated By	Action
☐	1	ARNAPPLYEBRC00218490AM24	09/10/2023 13:17	AAICM1176A@SRKCC.IN	09/10/2023 17:26	AAICM1176A@SRKCC.IN	Action
☐	2	ARNAPPLYEBRC00218259AM24	04/10/2023 16:12	AAICM1176A@SRKCC.IN	09/10/2023 13:09	AAICM1176A@SRKCC.IN	Action
☐	3	ARNAPPLYEBRC00218087AM24	03/10/2023 15:47	AAICM1176A@SRKCC.IN	04/10/2023 13:03	AAICM1176A@SRKCC.IN	Action
☐	4	ARNAPPLYEBRC00217641AM24	27/09/2023 16:50	AAICM1176A@SRKCC.IN	27/09/2023 20:17	AAICM1176A@SRKCC.IN	Action

Showing 1 to 4 of 4 entries

[Start Fresh Application](#) [Proceed With Existing Application](#) Previous 1 Next

7) Exporter can select type of e-BRC as **For physical export of Goods / For Deemed exports of Goods** or **For export of Services** (Under services exporter will select the type of category as IT or NON-IT).

Attach IRM(s) Shipping Bill / Invoice Details Declaration

Add Inward Remittances

Note : Issuance of e-BRC in no way exempts exporter from following due regulatory procedures of RBI for closure of outstanding Shipping bills in EDPMS in consultation with their AD bank.

Select IRM for generation of eBRC

1. Add one or more than one IRM to generate eBRC.
2. Enter the IRM Number to view and add details.
3. Please refer to the general guidelines [here](#) for adding IRM / generating eBRC.

Is payment received from third-party? ☐ Yes ☒ No

Payment realised in : ☐ Vostro account ☐ SRVA account

Select Type of eBRC : ☒ Goods ☐ Deemed Export ☐ Services

Feedback

Ask VAHEI

Note: Please note that for generation of eBRC, the Directorate has introduced a new mandatory field titled 'Mode of Export of Services' in the eBRC format for the Services Export category. This new field - 'Mode of Export of Services' - corresponds to the four modes of services trade which have been mentioned under GATS, namely: -

Mode 1: Cross-Border Supply

- Services are supplied from one country to another without the movement of the service provider or consumer.
- Example: IT services, software development, telemedicine, online education, consulting, and legal advisory services provided remotely.

Mode 2: Consumption Abroad

- The consumer travels to another country to consume the service.
- Example: Tourism, medical treatment (healthcare services for foreign patients in India), international students studying in India.

Mode 3: Commercial Presence

- A company sets up a subsidiary, branch, or joint venture in another country to provide services.
- Example: Indian banks opening branches abroad, IT firms establishing offshore delivery centers.

Mode 4: Presence of Natural Persons

- A service provider physically travels to another country to offer services.
- Example: Indian professionals (engineers, doctors, IT experts) working abroad on temporary assignments, contractual employment.

Select Type of eBRC :

☐ Goods
 ☐ Deemed Export
 ☒ Services

Service Type *

IT

Modes of Export of Services : ⓘ *

Select

Select

MODE 1- CROSS-Border Supply

MODE 2- Consumption Abroad

MODE 3- Commercial Presence

MODE 4- Presence OF NATURAL Persons

IRM Number *

087FITT16442022

IRM Currency

USD

5214.78

IRM Number *	Bank Name	Purpose Code
087FITT16442022	HDFC BANK	P0807-Off-site Software Exports Softex IT
IRM Currency	Remittance Amount (A)	Remittance Issue Date
USD	5214.78	08/02/2023
Attached to Other eBRCs (B)	ORM Attached (C)	IRM Amount Available to Generate Fresh eBRC(D = A-B-C)
2592.35	0	2622.43
Amount For eBRC(E)	Balance IRM amount (F = D - E)	IRM Issue Date
		08/02/2023

Amount to generate e-BRC cant be zero.

Add IRM Save

The exporter will enter IRM number in the form of Amount of eBRC (E) only, and the rest of the data will be auto populated like :

1. Bank Name
2. Purpose Code
3. IRM currency
4. Remittance Amount (A)
5. Attached to other eBRC (B)
6. ORM Amount (C)
7. IRM Amount Available to Generate Fresh eBRC(D = A-B-C)
8. Balance IRM amount (F = D - E)
9. IRM Issue Date

Note: Balance IRM amount will be calculated $F = A - B - C - E$ and IRM amount available to Generate fresh eBRC will be calculated $D = A - B - C$.

8) Rules for clubbing of IRM-

- A. Multiple IRM's can be added.
- B. IRM of same currency can only be clubbed.
- C. User cannot generate eBRC for P0101 and P0108 (Purpose Code not in P0101 and P0108)

- D. To generate the eBRC for purpose code P0103 for stand-alone or with clubbed, shipping bill date/Invoice should be greater than or equal to the remittance date. No eBRC generation to be allowed before the shipping bill/invoice date even for advance payment.
- E. P0103 can be used standalone to generate eBRC. P0103 can be clubbed with P0807 in case of Services > IT.
P0103 can be clubbed with any of the 01 Product Groups except P0101 and P0108. (Purpose code list at the end of the help manual)
P0103 can be clubbed with P1505 to generate eBRC.
- F. No two purpose codes will be allowed to be clubbed to generate the single eBRC Except P0103 (Advance payment) which can be clubbed with any other purpose codes for inward remittance.
- G. For Services > IT, only these three purpose codes are applicable - P0802, P0803, P0807 and P0103.
- H. One Shipping bill can be utilised for two or more eBRC of different banks.
- I. IRM of the same bank name and Bank account number can only be clubbed.
- J. In the case of Service Exports, Exporters will be able to view and attach invoices that have SAC codes matching the description of the same services only.

9) After adding the IRM's in the table total amount will be calculated.

10) After clicking on **Save & Next** button eBRC details page will be shown-

1.1.4. For GOODS-

Feedback

Goods

IEC

0316505846

Whether you want to avail GSTIN benefit *

☐ Yes
☒ No

Address of Selected Branch

7TH FLOOR, 701, A WING, TRADE WORLD,KAMALA MILLS COMPOUN

IFSC Code of the account in which the amount is realized

UBIN0549584

Shipping Bill Number *

Shipping Bill Currency Code *

Select

Name Of Exporter

BWR OVERSEAS PRIVATE LIMITED

Select Your Branch for Generating e-BRC *

0-7TH FLOOR, 701, A WING, TRADE WORLD,KAMALA MILLS ...

GST Invoice No. *

Account number in which the amount is realized

495801010041005

Shipping Bill Date *

Shipping Bill Value in Currency Code *

Shipping Bill AD Code *

GSTIN of Branch

27AAGCB8133J1ZI

GST Invoice Date *

Date on which the amount is realised in the bank

13/12/2023

Port Code of the Export *

Select an Option

Total IRM value utilized for eBRC *

100

Search Shipping Bills in Bills Repository

Ask VAHEI

Foreign currency code		Invoice Number *	
USD			

Note:

1. The values entered in deductions required for Net Realised Value column will be used for calculating Net Realised Value. Please specify only if needs to be deducted from realized value otherwise may specify the values in For Information Only section.

2. The values entered in deductions required for Net Realised Value column only will be printed in the eBRC certificate.

	Deduction required for Net Realised Value	Deduction not required for Net Realised Value(For Information Only)
Commission Value		
Discount Value		
Insurance Value		
Freight Value		
Other Deduction Value		



Net Realized Value(FC) * ⓘ

100

[Preview eBRC](#)

[Save & Next](#)

- A. **IEC** – This field will be auto-populated.
- B. **Name of the Exporter**- This field will be auto-populated.
- C. **Shipping Bill AD Code (Mandatory field)** - Exporter will enter the AD code.
- D. **Whether you want to avail GSTIN benefit? (Mandatory field)** – This field will have Yes No as radio buttons. If the exporter selects Yes, the fields for GSTIN of Branch, GST Invoice No. and GST Invoice Date will be mandatory.
- E. **Branch for Generating eBRC(Mandatory field)** – By default, base branch will be selected, exporter can select any other branch.
- F. **GSTIN of Branch** – The GSTIN attached to the selected branch will be auto-populated. If not available, then provide a tooltip along with error message on Save and Next button.
- G. **Address of selected branch** – The address will be auto-populated based on selected branch.
- H. **GST Invoice No**- Textbox to enter GST Invoice No.
- I. **GST Invoice Date**- [calendar] Enter date by selecting the date in calendar. If the exporter selects “No”, these fields should be auto filled with “NA” and disabled.
- J. **IFSC Code of the account in which amount is realised**- This field will be auto-populated.
- K. **Account number in which amount is realised**- This field will be auto-populated.
- L. **Date on which amount is realised in the bank**- The latest date from the clubbed IRM’s will be auto populated.
- M. **Shipping Bill number (Mandatory field)** - Exporter will enter the SB number.
- N. **Shipping Bill date (Mandatory field)** - Exporter will enter the date.
- O. **Port code of the export (Mandatory field)** - Smart search will be enabled and the exporter enter the port code.
- P. **Shipping bill currency code (Mandatory field)** - Exporter select the currency from drop-down option.

- Q. **Shipping value in currency code (Mandatory field)** - Exporter will enter the value.
- R. **Total IRM value utilized for eBRC** – The total sum of IRM amount clubbed will be auto-populated in this field.
- S. **Foreign currency code** - IRM currency will be auto-populated in this field.
- T. **Invoice Number** – Exporter will enter the invoice number.
- U. **Sections for Deduction required for Net Realised Value and Deduction not required for Net Realised Value(For Information Only)** - Please refer note written above Section on the screen.
- Commission Value
 - Discount Value
 - Insurance Value
 - Freight Value
 - Other Deduction Value
- V. **Net Realized Value (FC)** – This field will be auto-calculated.

Net Realised (FC) = FOB value realised in the foreign currency - Commission Value - Discount value - Insurance value - Other Deduction Value – Freight

11) After entering the data user will be able to preview the e-BRC.

1.1.5. For Services (IT & Non-IT)-

Service IT/Non-IT

IEC

0316505846

Name Of Exporter

BWR OVERSEAS PRIVATE LIMITED

Whether you want to avail GSTIN benefit

☒ Yes
 ☐ No

Select Your Branch for Generating e-BRC

0-7TH FLOOR, 701, A WING, TRADE WORLD,KAMALA MILLS ...

GSTIN of Branch

27AAGCB8133J1Z1

Address of Selected Branch

7TH FLOOR, 701, A WING, TRADE WORLD,KAMALA MILLS COMPOUN

GST Invoice No.

534534gerrr

GST Invoice Date

01/12/2025

IFSC Code of the account in which the amount is realized

UBIN0549584

Account number in which the amount is realized

495801010041005

Date on which the amount is realised in the bank

13/12/2023

Invoice Number

23

Invoice Date

01/02/2024

Port Code of the Export

OTHERS

Invoice Currency Code

USD

Invoice value in currency code

42343

Total IRM value utilized for eBRC

100

Foreign currency code

USD

Country

AFGHANISTAN

Feedback

Ask VAHEI

Note:

1. The values entered in deductions required for Net Realised Value column will be used for calculating Net Realised Value. Please specify only if needs to be deducted from realized value otherwise may specify the values in For Information Only section.
2. The values entered in deductions required for Net Realised Value column only will be printed in the eBRC certificate.

	Deduction required for Net Realised Value	Deduction not required for Net Realised Value(For Information Only)
Commission Value		
Discount Value		
Insurance Value		
Freight Value		
Other Deduction Value		
Net Realized Value(FC) *		
	100	

SAC Code *

Show entries
 Search:

Serial Number	SAC Code	Description	Delete
No data available in table			

Showing 0 to 0 of 0 entries
 Previous Next

- A. IEC-** This field will be auto-populated.
- B. Name of the Exporter-** This field will be auto-populated.
- C. Whether you want to avail GSTIN benefit? (Mandatory field)**– This field will have Yes No as radio buttons. If the exporter selects Yes, the fields for GSTIN of Branch, GST Invoice No. and GST Invoice Date will be mandatory.
- D. Branch for Generating eBRC (Mandatory field)**– By default, base branch will be selected, exporter can select any other branch.
- E. GSTIN of Branch** – The GSTIN attached to the selected branch will be auto-populated. If not available, then provide a tooltip along with error message on Save and Next button.
- F. Address of selected branch** – The address will be auto-populated based on selected branch.
- G. GST Invoice No-** Textbox to enter GST Invoice No.
- H. GST Invoice Date-** [calendar] Enter date by selecting the date in calendar. If the exporter selects “No”, these fields should be auto filled with “NA” and disabled.
- I. IFSC Code of the account in which amount is realised-** This field will be auto-populated.
- J. Account number in which amount is realised-** This field will be auto-populated.
- K. Date on which amount is realised-** The latest date from the clubbed IRM’s will be auto-populated.
- L. Invoice number (Mandatory field)** - Exporter will enter the invoice number.
- M. Invoice date (Mandatory field)** - Exporter will enter the date

- N. Port code of the export (Mandatory field)** - Smart search will be enabled and the exporter enter the port code.
- O. Invoice currency code (Mandatory field)** - Exporter select the currency from drop-down option.
- P. Invoice value in currency code (Mandatory field)** - Exporter will enter the value.
- Q. Total IRM value utilized for eBRC** – The total sum of IRM amount clubbed will be autopopulated in this field.
- R. Foreign Currency code** - IRM currency will be auto-populated in this field.
- S. Country (Mandatory field) – Select country of export.**
- T. Sections for Deduction required for Net Realised Value and Deduction not required for Net Realised Value (For Information Only) - Please refer note written above Section on the screen.**
- Commission Value
 - Discount Value
 - Insurance Value
 - Freight Value
 - Other Deduction Value
- U. SAC Code-** Smart search will be enabled and the exporter can search and the SAC code. For Softex & services SAC codes will be different refer *Annexure D – Master Data – Purpose Code Mapping to SAC Code*.

Net Realised (FC) = FOB value realised in the foreign currency - Commission Value - Discount value - Insurance value - Other Deduction Value – Freight

12) After entering the data user will be able to preview the e-BRC

SAC Code *

Select an Option

Add

Show 10 entries

Search:

Serial Number	SAC Code	Description	Delete
No data available in table			

Showing 0 to 0 of 0 entries

Previous Next

Preview eBRC

Save & Next

Goods:**DIRECTORATE GENERAL OF FOREIGN TRADE****STATEMENT OF BANK REALISATION**

Note: This is a print preview copy of the draft application to be submitted. DGFT File number and eBRC Number shall be generated only after signature and successful submission. Please do not consider this draft as a submitted file.

1	Firm Name	BWR OVERSEAS PRIVATE LIMITED				
2	Address	7TH FLOOR, 701, A WING, TRADE WORLD,KAMALA MILLS COMPOUND, SENAPATI BAPAT MARG,LOWER PAREL WEST,MAHARASHTRA,MUMBAI,400013,				
3	IEC	0316505846				
4	GSTIN	27AAGCB8133J1ZI				
5	Shipping Bill / Invoice No.	12				
6	Shipping Bill / Invoice Date	01-02-2024				
7	Shipping Bill Port	INDLI2-Delhi Railway Station-Non EDI				
8	Bill ID No.	23				
9	GST Invoice No	534534gerrt				
10	GST Invoice Date	10-12-2025				
11	Bank Name	Union Bank of India				
12	Bank Realisation Certificate No.	NA				
13	Date of Realisation of Money by Bank	13-12-2023				
14	Total Realised Value	100.00				
15	Commission,Discount, Insurance, Freight and Other Deductions	Commission	Discount	Insurance	Freight	Other
		0.0	0.0	0.0	0.0	0.0
16	Net Realised Value	100.00				
17	Currency of Realisation	USD				
18	Date and Time of Printing	31-12-2025				

Services IT/non-IT:**DIRECTORATE GENERAL OF FOREIGN TRADE****STATEMENT OF BANK REALISATION**

Note: This is a print preview copy of the draft application to be submitted. DGFT File number and eBRC Number shall be generated only after signature and successful submission. Please do not consider this draft as a submitted file.

1	Firm Name	BWR OVERSEAS PRIVATE LIMITED				
2	Address	7TH FLOOR, 701, A WING, TRADE WORLD,KAMALA MILLS COMPOUND, SENAPATI BAPAT MARG,LOWER PAREL WEST,MAHARASHTRA,MUMBAI,400013,				
3	IEC	0316505846				
4	GSTIN	27AAGCB8133J1ZI				
5	Shipping Bill / Invoice No.	23				
6	Shipping Bill / Invoice Date	01-02-2024				
7	Shipping Bill Port	OTHERS				
8	Bill ID No.	23				
9	GST Invoice No	534534gernt				
10	GST Invoice Date	01-12-2025				
11	Modes of Export of Services	Mode 1-Cross-Border Supply				
12	Bank Name	Union Bank of India				
13	Bank Realisation Certificate No.	NA				
14	Date of Realisation of Money by Bank	13-12-2023				
15	Total Realised Value	100.00				
16	Commission,Discount, Insurance, Freight and Other Deductions	Commission	Discount	Insurance	Freight	Other
		0.0	0.0	0.0	0.0	0.0
17	Net Realised Value	100.00				
18	Currency of Realisation	USD				
19	Date and Time of Printing	31-12-2025				

- 13) After clicking on **Save & Next** button exporter will read the declaration and tick the check box.

Attach IRM(s)

Shipping Bill / Invoice Details

Declaration

Success Message

Your Application ARNAPPLYEBRC00218556AM24 has been saved successfully

Declaration

1. I/We hereby certify that:

1. The entity for whom the application has been made have not been penalized/have been penalized under any of the following Acts (as amended from time to time):

A. The Customs Act, 1962,
B. The Central Excise Act 1944,
C. The Central Goods and Services Tax Act, 2017
D. Foreign Trade (Development & Regulation) Act 1992, and
E. The Foreign Exchange Management Act, 1999;
F. Conversion of Foreign Exchange And Prevention of Smuggling Activities Act, 1974
G. SEZ Acts and Rules

2. None of the Directors/Partners/Proprietor/Karta/Trustees of the company/firm/HUF/Trust, (as the case may be), is/are a Director(s)/Partner(s)/Proprietor/Karta/Trustee in any other Company/firm / entity which is on the Denied Entity List (DEL) of DGFT.

3. Neither the Registered Office of the company/Head Office of the firm/ nor any of its Branch Office(s)/ Unit(s)/ Division(s) has been declared a defaulter and has otherwise been made in eligible for undertaking import / export under any of the provisions of the Policy.

4. We have not obtained nor applied for issuance of an Importer Exporter Code Number in the name of our Registered / Head Office to any other Licensing Authority

2. I hereby declare that :

1. I had provided all the details and that are true in my knowledge.

2. I had provided all the details of Subsidy/Incentive/Duty nullification Schemes that I had availed

3. I/We undertake to abide by the provisions of the Foreign Trade (Development and Regulation) Act, 1992, as amended from time to time, the Rules and Orders framed there under, the Foreign Trade Policy, the Handbook of Procedures..

4. I/We hereby certify that that particulars and statements made in this application are true and correct and nothing has been concealed or held therefrom.

5. I hereby certify that I am authorized to verify and sign this declaration as per Paragraph 11.06 of the Foreign Trade Policy.

6. Furthermore, I affirm that all the information provided in relation to our export activities is accurate and in compliance with applicable laws, regulations, and guidelines set forth by the Government of India and Reserve Bank of India..

7. In adherence to the aforementioned commitment, we assure you that our organization shall:

1. Maintain accurate records and documentation of all export transactions, including invoices, shipping documents, and relevant financial records.

2. Submit periodic reports, as required by the concerned authorities, providing details availed per IEC during the financial year, whenever required.

3. Cooperate fully with any audit or investigation conducted by the concerned authorities to verify the accuracy and compliance of our export activities.

8. We understand that any violation of this undertaking may result in penalties, legal action, or the withdrawal of benefits.

9. In the event of any changes in our export activities requirements that may impact the aforementioned commitment, we shall promptly notify and seek appropriate guidance.

☐ Tick the box as acceptance of declaration/ undertaking and fill in the details below. *

Place*

RAJASTHAN

Date*

01/07/2024

User Details

(Note: If user profile are not updated, Please update your logged in user profile before submitting the application by clicking on your Username > Profile in the top right corner of website.)

Name: VIKAS JAIN

Designation: PARTNER

Email: mail@jcantiques.com

Mobile: 9428139480

Office Address:

Residential Address: JAIPUR, JAIPUR, RAJASTHAN, 302022

Sign

14) On submitting the form by clicking on the **Generate e-BRC** button the e-BRC will be generated and same will be visible in respected **Banks & RA offices** in **Repository** under **Loaded** status. A prompt message will appear stating the **e-BRC Number**.

DIRECTORATE GENERAL OF FOREIGN TRADE

STATEMENT OF BANK REALISATION

1	Firm Name	BWR OVERSEAS PRIVATE LIMITED				
2	Address	7TH FLOOR, 701, A WING, TRADE WORLD, KAMALA MILLS COMPOUND, SENAPATI BAPAT MARG, LOWER PAREL WEST, MAHARASHTRA, MUMBAI, 400013,				
3	IEC	0316505846				
4	GSTIN	27AAGCB8133J1ZI				
5	Shipping Bill / Invoice No.	Invc12345				
6	Shipping Bill / Invoice Date	03-12-2025				
7	Shipping Bill Port	OTHERS				
8	Bill ID No.	Invc12345				
9	GST Invoice No	789652				
10	GST Invoice Date	01-12-2025				
11	Modes of Export of Services	Mode 2-Consumption Abroad				
12	Bank Name	Union Bank of India				
13	Bank Realisation Certificate No.	UBIN0549584A00000031				
14	Date of Realisation of Money by Bank	13-12-2023				
15	Total Realised Value	1,000.00				
16	Commission, Discount, Insurance, Freight and Other Deductions	Commission	Discount	Insurance	Freight	Other
		0.0	0.0	0.0	0.0	0.0
17	Net Realised Value	1,000.00				
18	Currency of Realisation	USD				
19	Date and Time of Printing	01-01-2026				
20	QR Code Scan to Validate Online on DGFT Website: https://www.dgft.gov.in		21	Source (Bank / Exporter)		Exporter

1.1.6. For Deemed Export-

Deemed

IEC

0316505846

Name Of Exporter

BWR OVERSEAS PRIVATE LIMITED

Shipping Bill AD Code *

1

Whether you want to avail GSTIN benefit ? *

☒ Yes
☐ No

Select Your Branch for Generating e-BRC *

0-7TH FLOOR, 701, A WING, TRADE WORLD,KAMALA MILLS COMPO...

GSTIN of Branch ?

27AAGCB8133J1Z1

Address of Selected Branch

7TH FLOOR, 701, A WING, TRADE WORLD,KAMALA MILLS COMPOUND, SENAF

GST Invoice No. *

534534gernt

GST Invoice Date *

01/01/2026

IFSC Code of the account in which the amount is realized

UBIN0549584

Account number in which the amount is realized

495801010041005

Date on which the amount is realised in the bank *

13/12/2023

Invoice Number *

23

Invoice Date *

01/02/2024

Port Code of the Export *

DEEMED

Invoice Currency Code *

USD

Invoice value in currency code *

45324

Total IRM value utilized for eBRC

100

Foreign currency code

USD

Country *

AFGHANISTAN

Feedback

Ask VAHEI

Note:

1. The values entered in deductions required for Net Realised Value column will be used for calculating Net Realised Value. Please specify only if needs to be deducted from realized value otherwise may specify the values in For Information Only section.

2. The values entered in deductions required for Net Realised Value column only will be printed in the eBRC certificate.

	Deduction required for Net Realised Value	Deduction not required for Net Realised Value(For Information Only)
Commission Value		
Discount Value		
Insurance Value		
Freight Value		
Other Deduction Value		

Net Realized Value(FC) * ?

124.67

Preview eBRC

Ask VAHEI

- IEC-** This field will be auto-populated.
- Name of the Exporter-** This field will be auto-populated.
- Whether you want to avail GSTIN benefit? (Mandatory field)**– This field will have Yes No as radio buttons. If the exporter selects Yes, the fields for GSTIN of Branch, GST Invoice No. and GST Invoice Date will be mandatory.

- D. Branch for Generating eBRC (Mandatory field)**– By default, base branch will be selected, exporter can select any other branch.
- E. GSTIN of Branch** – The GSTIN attached to the selected branch will be auto-populated. If not available, then provide a tooltip along with error message on Save and Next button.
- F. Address of selected branch** – The address will be auto-populated based on selected branch.
- G. GST Invoice No-** Textbox to enter GST Invoice No.
- H. GST Invoice Date-** [calendar] Enter date by selecting the date in calendar. If the exporter selects “No”, these fields should be auto filled with “NA” and disabled.
- I. IFSC Code of the account in which amount is realised-** This field will be auto-populated.
- J. Account number in which amount is realised-** This field will be auto-populated.
- K. Date on which amount is realised-** The latest date from the clubbed IRM’s will be auto populated.
- L. Invoice number (Mandatory field)** - Exporter will enter the invoice number.
- M. Invoice date (Mandatory field)** - Exporter will enter the date
- N. Port code of the export (Mandatory field)** - Will be DEEMED by default.
- O. Invoice currency code (Mandatory field)** - Exporter select the currency from drop-down option.
- P. Invoice value in currency code (Mandatory field)** - Exporter will enter the value.
- Q. Total IRM value utilized for eBRC** – The total sum of IRM amount clubbed will be auto populated in this field.
- R. Foreign Currency code** - IRM currency will be auto-populated in this field.
- S. Country (Mandatory field)** – Select country of export.
- T. Sections for Deduction required for Net Realised Value and Deduction not required for Net Realised Value (For Information Only) - Please refer note written above Section on the screen.**
 - Commission Value
 - Discount Value
 - Insurance Value
 - Freight Value
 - Other Deduction Value
- U. SAC Code-** Smart search will be enabled and the exporter can search and the SAC code. For Softex & services SAC codes will be different refer *Annexure D – Master Data – Purpose Code Mapping to SAC Code*.
- V. Net Realized Value (FC)** – This field will be auto-calculated.

15) The user can find the e-BRC under **My Dashboard > Repository > Select bill type as e-BRC.**

- (a) **Search Parameters** – Bank Realisations (e-BRC) Number, BRC Issue from Date, BRC Issue to Date, Shipping Bill Number, Shipping Bill Date, Shipping Bill Port, Bill Id & Authorisation Number.
- (b) **Search Results** – Bank Realisation number, BRC issue date, Date on which amount was realised in the bank, FOB value realised in the FCC, Bill ID, Shipping bill number, Shipping bill date, Shipping bill Port, Bank Realisation status & Utilisation status.

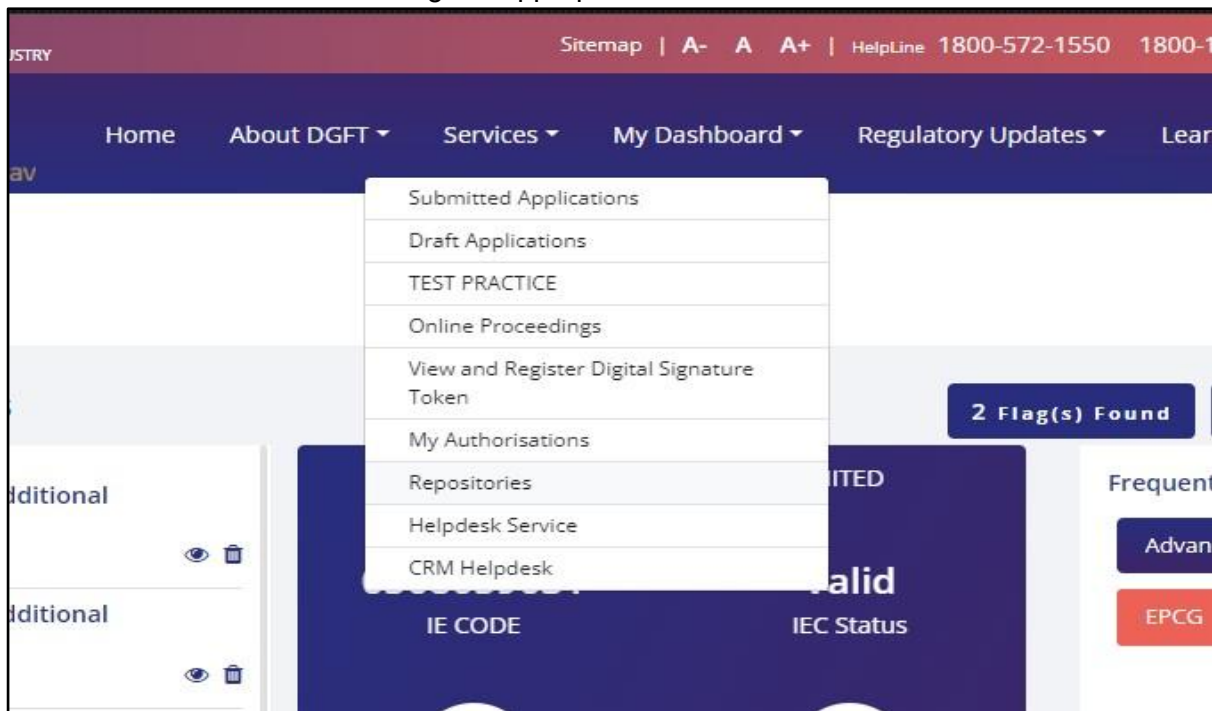
16) User will be able to perform the following functions on the generated e-BRC from the repository.

- 17) Download the copy of e-BRC from print e-BRC button under **My Dashboard > Repository > Select bill type as e-BRC > Search the e-BRC > Click on the e-BRC number hyperlink.**
- 18) User can also update **Discount value, Freight value, Commission value, Insurance value & Other Deduction value** when generating fresh e-BRC or if existing e-BRC is not utilised for benefits/incentives under Foreign Trade Policy or otherwise.

7. Cancelling e-BRC

Following will be the workflow to Cancel the eBRC.

1. Navigate to **My Dashboard > Repository > Bill Repositories > Select e-BRC** from the dropdown > Search the e-BRC using the appropriate filters.



Accessing Repositories

Bills Repositories

View / Add Shipping Bill, Bank Realisation, Bill of Exports, Bill of Entry, TR-6 Challans etc.

Explore

CA / CE Repository

Access CA / CE Repository to view and add appendices related to various schemes such as Advance Authorisation and EPCG.

Explore

Invoice/FIRC Repository

View and Add Invoice/FIRC Details in system.

Explore

IRM / ORM Repository

Access the search IRM and ORM Details.

Explore

Feedback

Bills Repository

Last Login 09-Jan-2023 14:42:42

IEC *

0508059631

Select Bill *

--Select--
Shipping Bill
Bank Realisations (e-BRC)
Bill of Entry
GST Invoices
TR-6 Challan
Bill of Exports

Bill of Export Number	Bill of Export Date	FOB (in INR)	Total Realise Value	g / SEZ Number	License No	File Number	Port Code
-----------------------	---------------------	--------------	---------------------	----------------	------------	-------------	-----------

Last Login 02-Nov-2023 13:38:50

Bills Repository

IEC *

AAICM1176A

Select Bill *

Bank Realisations (e-BRC)

Bank Realisations (e-BRC) Number

BRC Issue From Date

04/08/2023

BRC Issue To Date

02/11/2023

Shipping Bill Number

Shipping Bill Date

01/10/2023

Shipping Bill Port

Search Port of Req e.g Ali

Bill Id

Authorisation Number

Utilisation Status

☐ Yes
☐ No

Search

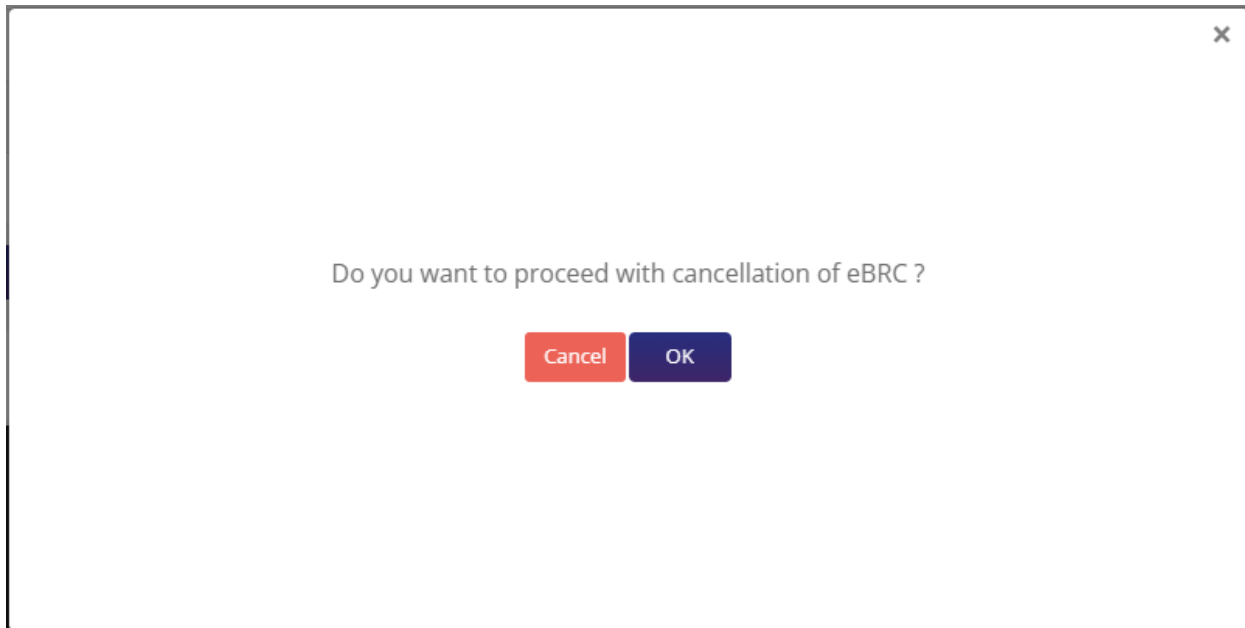
Reset

Request for Bulk Download

2. After searching the e-BRC, from the cancel e-BRC column click on **Initiate** button.

- Note:** a. Initiate button will be enabled for the eBRC's which were generated by the exporter from the DGFT portal.
b. Cancellation of the eBRC will not be allowed if it is utilised in the application.

3. Popup will appear asking for confirmation of cancellation. On click of yes the page will be directed to the eBRC cancellation form.



4. Details of IRM i.e. IRM grid and type of eBRC which was in the generate eBRC flow will be shown to the exporter in view only mode. At the bottom of the page, a remarks box (character limit of 250) will be provided for the exporter which will be mandatory.

IRM Details

Is payment received from third-party ?
No

Payment realised in :
NA

Select Type of eBRC :
Services

Modes Type of Services :
MODE 2- Consumption Abroad

IRM Number	Purpose Code	Bank Name	IRM Currency	Remittance Amount	Attached To Other EBRC	Orm Attached	IRM Amount Available to Generate Fresh eBRC (D = A - B - C)	Amount For eBRC(E)	Balance IRM amount (F = D - E)
087C20145816344002802022017	P0103	IDBI BANK	US Dollars	49582.2	630.2	0	48952	5	48947

Ebrc Currency: US Dollars

Net Realized Value: 5

EBRC Details		
IEC 320001071	Name Of Exporter AISWARYA & COMPANY	AD Code 1
Select Your Branch For Generating e-BRC 0-SF No. 729/1, RAMESHWARAPATTI,MANMANGALAM PO.,KARUR,639006	GSTIN of Branch 33ACYPA0394D12R	Address of Selected Branch SF No. 729/1, RAMESHWARAPATTI,MANMANGALAM PO.,KARUR,639006
IFSC Code of the account in which the amount is realized TMBL0000981	Account number in which the amount is realized 087700050900148	Date on which the amount is realised in the bank 02/02/2017
Softex Number 665511	Softex Date 02/01/2024	Port Code of the Export
Softex Currency Code US Dollars	Softex value in currency code 345	FOB value realized in the foreign currency code 5.000
Invoice Number 665511	eBrcCurrency US Dollars	
	Deduction required for Net Realized Value	Deduction not required for Net Realized Value(For Information Only)
Commission Value	0	0
Discount Value	0	0
Insurance Value	0	0
Freight Value	0	0
Other Deduction Value	0	0

Feedback

Ask VAHEI

4. I/We hereby certify that that particulars and statements made in this application are true and correct and nothing has been concealed or held therefrom.

5. I hereby certify that I am authorized to verify and sign this declaration as per Paragraph 11.06 of the Foreign Trade Policy.

6. Furthermore, I affirm that all the information provided in relation to our export activities is accurate and in compliance with applicable laws, regulations, and guidelines set forth by the Government of India and Reserve Bank of India.

7. In adherence to the aforementioned commitment, we assure you that our organization shall:

1. Maintain accurate records and documentation of all export transactions, including invoices, shipping documents, and relevant financial records.
2. Submit periodic reports, as required by the concerned authorities, providing details availed per IEC during the financial year, whenever required.
3. Cooperate fully with any audit or investigation conducted by the concerned authorities to verify the accuracy and compliance of our export activities.

8. We understand that any violation of this undertaking may result in penalties, legal action, or the withdrawal of benefits.

9. In the event of any changes in our export activities requirements that may impact the aforementioned commitment, we shall promptly notify and seek appropriate guidance.

Place : NA Date : 17/04/2025

Name : NA Designation : NA

Email : aiswarya@aiswaryaco.com Mobile : NA

Office Address : SF No. 729/1, RAMESHWARAPATTI,MANMANGALAM PO.

Residential Address : NA

☒ By registering you are agreeing to our terms & conditions.

Remarks:

Enter Remarks

Save

Feedback

5. Exporter will will tick the declaration and DSC / e-Sign for the submission of the application.

Note :

- The eBRC generated by the bank cannot be cancelled.
- Only those e-BRCs generated by exporter on self-certification basis from the DGFT portal can be cancelled by the exporters provided the same has not been utilised for claiming any benefits/incentives/IGST or other refunds/remission/credits.

8. IRM Utilisation Report

This report can help the exporters to analyse the IRM activity.

1. Post logins go to the Services>Select eBRC > Click on View IRM Utilization Report. Exporter will be redirected to IRM Utilization Report screen.

The screenshot shows the DGFT Test's Dashboard. The top navigation bar includes links for Home, About DGFT, Services, My Dashboard, Regulations, Learn, Trade Statistics, Indian Trade Service, and RTI. The 'Services' menu is open, showing a list of options including IEC Profile Management, DGFT Helpdesk Service, View IEC Related Details, Advance Authorisation / DFIA, EPCG, Import Management System, Export Management System, Online e-COM Application, Other Services, Interest Equalisation Scheme (IES), Request for Video Conference, MEIS, Deemed Export, Pre-Shipment Inspection, Quality Complaints & Trade Disputes, Certificate Management, SEIS, ROSCTL, Transport & Marketing Assistance, Certificate of Origin, Policy Relaxation Committee, Enforcement Cum Adjudication Proceedings, e-Miscellaneous Payments / e-Refunds, e-RCMC, Gems & Jewellery Schemes, and eBRC. The 'eBRC' option is highlighted with a red box. The dashboard also displays a 'Valid IEC Status' section with a '0' count and a 'Frequently Accessed Links' section with buttons for Advanced Authorisation, MEIS, IEC, EPCG, SEIS, and Search Norms.

The screenshot shows the 'Services under eBRC' section. It contains several cards with the following titles and descriptions:

- IRM / ORM Repository**: Search and View the Inward and Outward Remittances Uploaded by Banks here. [Explore](#)
- Bulk Generate eBRC**: Bulk Generate eBRC. [Explore](#)
- Generate e-BRC**: Self-Certify and Generate eBRC using the Inward Remittances from banks. [Explore](#)
- View / Cancel eBRC**: Search and View the eBRC here. You can also cancel any unutilized self-certified eBRC from here. [Explore](#)
- View IRM Utilization Report**: Request and Download the Utilization Report for IRM / Shipping Bill / Invoice / eBRC. [Explore](#)
- View any e-BRC**: View eBRC details based on the IEC and eBRC Number. [Explore](#)
- Bulk Download Request**: Bulk Download IRM/ORM/e-BRC. [Explore](#)
- Help Manual for Exporters**: Refer to the Help documents for the module here. [Explore](#)
- Respond to Bank / Agency**: Respond to the flag raised by bank/agency online. [Explore](#)

2. Exporter can generate report according to the filters given on the screen.

Home / My Dashboard

EBRC MIS Reports

Last Login 26-Oct-2023 13:50:50

IRM Utilisation Details

IEC:

IRM Number:

eBRC Number:

IRM From Date/To Date:

Shipping Bill(From Date/To Date):

eBRC From and To Date:

Bank Name:

[Submit Request](#) [Reset](#)

3. After entering the suitable parameters the request will be created and will be shown in the table below.

S.No	IEC Number	IRM Number	EBRC Number	SB Number	IRM From and To Date	Shipping Bill From and To Date	eBRC From and To Date	Request Date Time	Status	Submitted By
1	3200001071				-	-	05/03/2025 - 25/03/2025	25/03/2025	Processed	
2	3200001071				-	-	01/03/2025 - 25/03/2025	25/03/2025	Processed	
3	3200001071				01/02/2024 - 23/10/2024	-	01/10/2024 - 23/10/2024	23/10/2024	Processed	
4	3200001071				28/11/2016 - 30/11/2016	-	-	25/09/2024	Processed	
5	3200001071			1	28/11/2016 - 30/11/2016	-	-	25/09/2024	Processed	
6	3200001071			1	28/11/2016 - 30/11/2016	-	-	25/09/2024	Processed	
7	3200001071			1	28/11/2016 - 30/11/2016	-	-	25/09/2024	Processed	
8	3200001071			1	28/11/2016 - 30/11/2016	-	-	25/09/2024	Processed	

4. User will submit request for processing

5. Batch will pick up request and generate report to send over email

6. Status - Submitted / Processed / Failed.

7. Status will be clickable to download the excel report too for processed

8. Failed - will show the error why failed (Too many records etc.)

eBRC No.	Ir SB Date	Port Code	IRM AD C	Ebrc Num	Ebrc Date	Ebrc Amt	IEC	Ebrc Type	Purpose	C Remittanc	IRM Statu	Third Part	AD Code	IFSC Code	MODES	GSTIN	GST Invoice No.	GST Invoice Date
01-05-2021	INCDR6	6200090	TMBL0000	22-05-2021	15.00	320000107	GOODS	P0103	28-11-2011	Fresh	No	1	TMBL0000					
01-05-2021	INCDR6	6200090	TMBL0000	22-05-2021	15.00	320000107	GOODS	P0103	30-01-2011	Fresh	No	1	TMBL0000					

9. Risk Management System (RMS)

The exporter will be able to respond to bank if any eBRC is flagged by RMS. Corresponding IRM will also be flagged and cannot be utilised for any purposes.

1. Exporter can see that the flagged eBRC status will be 'Under Review' from the My Dashboard > Bills Repository.

IBKL0000113A00000005	02/04/2024	05/06/2023	500	23	23	01/02/2024	OTHERS	Under Review	No
IBKL0000113A00000006	04/04/2024	16/06/2023	100	23	23	01/02/2024	OTHERS	Under Review	No

2. Exporter can respond to flagged eBRC by navigating to **Services > eBRC > Respond to Bank/Agency**.

Services under eBRC

- IRM / ORM Repository**
Search and View the Inward and Outward Remittances Uploaded by Banks here.
[Explore](#)
- Generate e-BRC**
Self-Certify and Generate eBRC using the Inward Remittances from banks.
[Explore](#)
- View / Cancel eBRC**
Search and View the eBRC here. You can also cancel any unutilized self-certified eBRC from here.
[Explore](#)
- View IRM Utilization Report**
Request and Download the Utilization Report for IRM / Shipping Bill / Invoice / eBRC.
[Explore](#)
- View any e-BRC**
View eBRC details based on the IEC and eBRC Number.
[Explore](#)
- Bulk Download Request**
Bulk Download IRM/ORM/e-BRC
[Explore](#)
- Help Manual for Exporters**
Refer to the Help documents for the module here.
[Explore](#)
- Respond to Bank / Agency**
Respond to the flag raised by bank/agency online.
[Explore](#)

[Feedback](#)

[Reference Data](#)

3. Once the exporter clicks on Respond to Bank/Agency and click on Search button the flagged file numbers will be displayed on the screen with status.

Respond to Bank / Agency

eBRC Number

IRM Number

Status

Please Select

Search

Reset

Show 10 entries

Search:

File Number	eBRC Number	IRM Number	Category	Status	Agency Name	Uploaded On	Closed On
HQREBRCRMSFLAG00000126AM25		230113FTT01214	Flagged by Enforcement Directorate (ED)	Closed - Activate eBRC	AUSTRALIA AND NEW ZEALAND BANKING GROUP LIMITED	16/05/2024	16/05/2024
HQREBRCRMSFLAG00000125AM25		230113FTT01214	Flagged by Enforcement Directorate (ED)	Response submitted	AUSTRALIA AND NEW ZEALAND BANKING GROUP LIMITED	16/05/2024	
HQREBRCRMSFLAG00000124AM25	IBKL0000113A000000053		Flagged by Enforcement Directorate (ED)	Closed - Activate eBRC	IDBI BANK	15/05/2024	15/05/2024


Ask VAHEI

- Once the exporter clicks on File Number, they will see the file details with bank remarks so that they can reply to the bank for Information Requested cases.

[Back](#)

Risk File Number HQREBRMSFLAG00000122AM25

IEC AAICM1176A	PAN AAICM1176A	Firm Name MARINAIR CARGO INDIA PRIVATE LIMITED
IRM Number 230113FTTI01126	eBRC Number IBKL0000113A00000002	File Number HQREBRMSFLAG00000122AM25
Status Information Requested	Uploaded On 14/05/2024	Closed On

File Log

Show 10 entries

Sr No.	Date	Action	From	To	Remarks	Attachment
1	14/05/2024	Add Risk	IDBI BANK		Added Risk	
2	24/05/2024	Ask Additional Information	IDBI BANK	IEC AAICM1176A	test	

[Previous](#) 1 [Next](#)

Remarks*

Attachment

Add Attachment

Choose File to Upload *

Maximum 1 attachment of 5 MB allowed
Only pdf formats are allowed.

Submit Response

5. The exporter can add the remarks and upload attachment (optional) and **Submit Response**.

Remarks*

Please find document attached.

Attachment

Test RMS.pdf

Choose File to Upload *

Maximum 1 attachment of 5 MB allowed
Only pdf formats are allowed.

Remove Attachment

Submit Response

6. Once the exporter clicks on Submit Response button, the File Log will be updated with their remarks and the status of the file will be Response Submitted.

HQREBRMSFLAG00000122AM25	IBKL0000113A00000002	230113FTTI01126	Flagged by Enforcement Directorate (ED)	Response submitted	IDBI BANK	14/05/2024
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Risk File Number HQREBRCRMSFLAG00000122AM25

IEC

AAICM1176A

PAN

AAICM1176A

Firm Name

MARINAIR CARGO INDIA PRIVATE LIMITED

IRM Number

230113FTTI01126

eBRC Number

IBKL0000113A00000002

File Number

HQREBRCRMSFLAG00000122AM25

Status

Response submitted

Uploaded On

14/05/2024

Closed On

File Log

Show 10 entries

Sr No.	Date	Action	From	To	Remarks	Attachment
1	14/05/2024	Add Risk	IDBI BANK		Added Risk	
2	24/05/2024	Ask Additional Information	IDBI BANK	IEC AAICM1176A	test	
3	07/06/2024	Response from Exporter	IEC AAICM1176A	IDBI BANK	test	

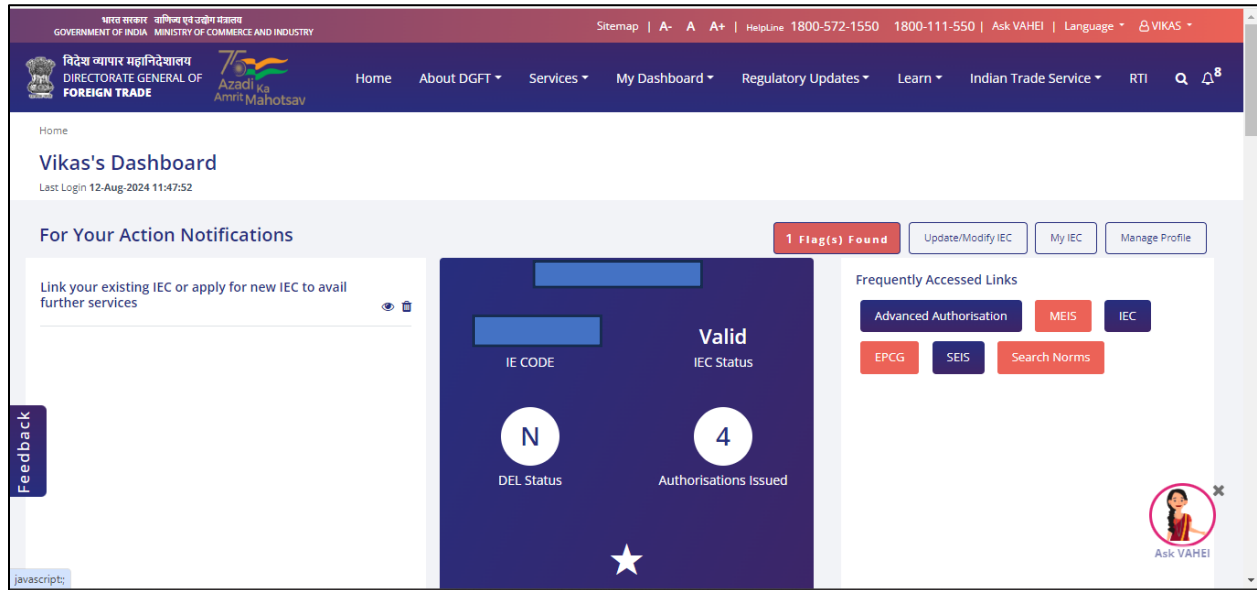


Ask VAHEI

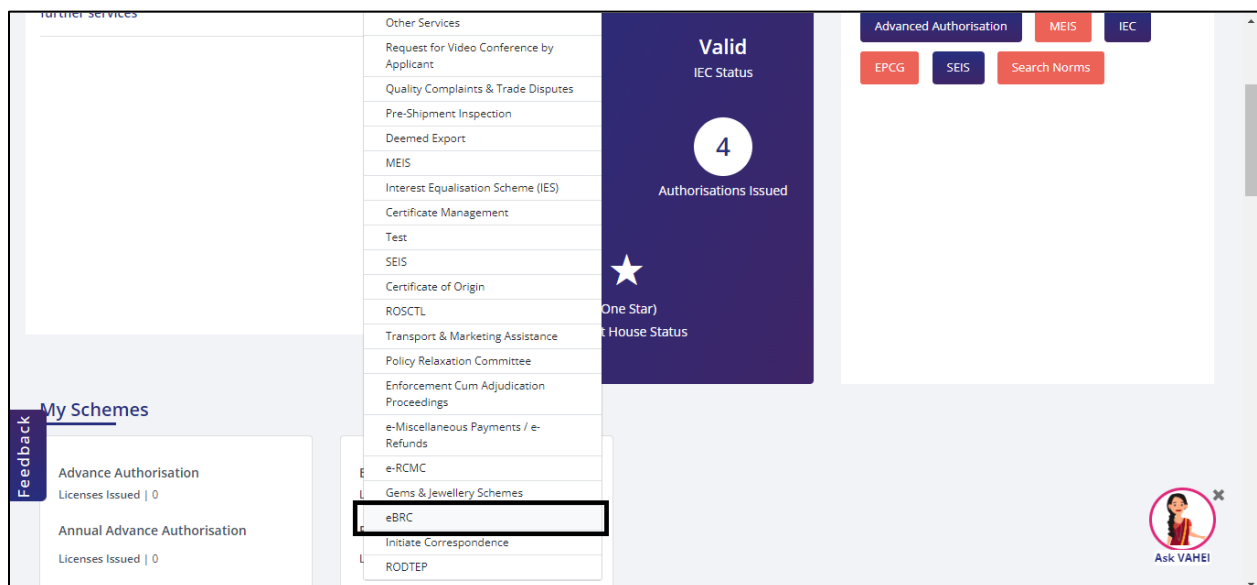
10. Bulk Generate eBRC

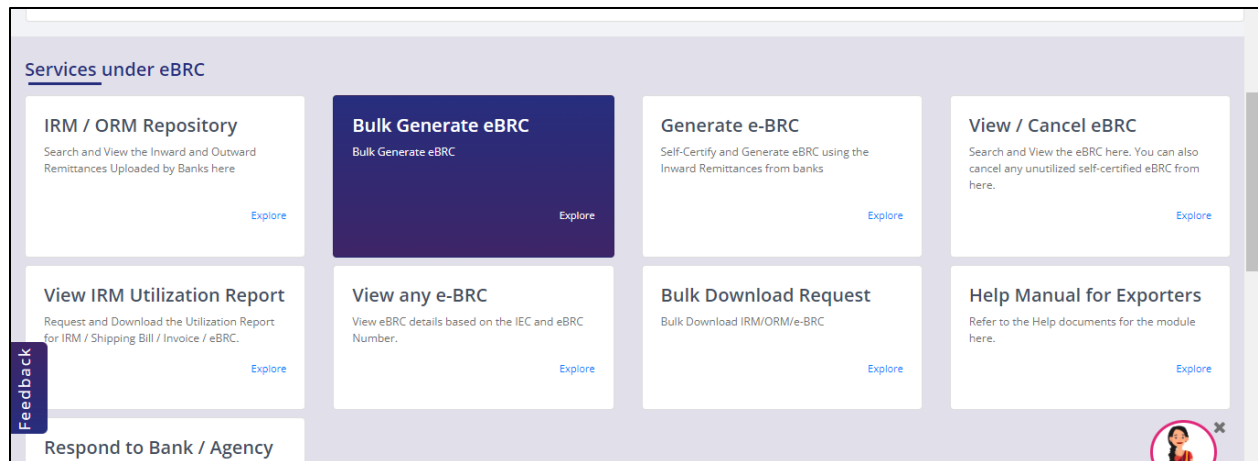
The exporter will be provided with the ability to bulk generate eBRC by logging in to DGFT portal. The exporter will upload the excel file with all the necessary details for eBRC generation.

1. The exporter will login to <https://www.dgft.gov.in/CP/> portal with valid username and password.



2. The exporter will navigate to Services>eBRC>Bulk Generate eBRC





3. After clicking on Bulk Generate eBRC tile, the below screen will appear.

The screenshot shows the "Bulk Generate eBRC" screen. It has a header bar with the title "Bulk Generate eBRC". Below the header, there are three input fields: "File Name", "Bulk Upload Date" (with "From Date" and "To Date" sub-fields), and "Upload Status" (with a "Please Select" dropdown). Below these fields are three buttons: "Search", "Reset", and "Bulk Generate eBRC". A yellow note box contains the following text: "Note: You can search uploaded file here. To upload new file, click on Bulk Generate eBRC. Click on upload status to view the acknowledgment file/error message and sign file(in case pending signature).". Below the note box is an "Excel" button. At the bottom, there is a table with columns: "Sr. No.", "File Name", "Upload Date", "Upload Status", "Uploaded By", and "Signature Details". The table is currently empty, with the message "No data available in table" displayed below it. A "Search:" input field is on the right, and a user profile icon is at the bottom right.

4. To Upload the excel file, click on Bulk Generate eBRC button. After clicking, the screen below will appear. Here, you can select the type of eBRC you want to generate.

The screenshot shows the "Select eBRC type for Bulk Generation of eBRC" screen. It has a header bar with the title "Select eBRC type for Bulk Generation of eBRC". Below the header, there is a section titled "Select eBRC Type *" with four radio button options: "Services IT", "Goods", "Deemed", and "Services Non IT". Below these options is an "Upload" button. At the bottom, there are two links: "Download Sample Excel" and "Download Instruction Manual".

5. After selecting the type of eBRC, click on upload button. You can also click on Download Sample Excel for your reference.

Select eBRC Type *

☐ Services IT
☒ Goods
☐ Deemed
☐ Services Non IT

Upload

[Download Sample Excel](#)
[Download Instruction Manual](#)

Upload the Excel File

Important Notes:

a. Maximum 1 attachment of 500 kb is allowed.

b. Only xlsx format is allowed.

c. File Name : IEC_GeneBRC_DDMMYYHHMMSS while downloading. User can change file name while uploading.

d. Use only the format specified in the sample file. Any other format will be auto rejected.

e. Please keep unique file name in following format.




Below is the sample excel along with Instruction manual for each field in the excel for eBRC bulk generation.

A	B	C	D	E	F	G	H	I	J	K	L	M	N
S.NO	IEC_BRANCH_SL_NO	Whether you want to avail GST benefits?	GST Invoice No.	GST Invoice Date	IFSC_code	AD_Code	IRM No.	IRM_DATE	IRM_CURRENCY	Purpose Code	Remittance amt	SB_NUMBER/INVOICE NUMBER	SB_DATE/INVOICE DATE
1	1	Y	23432werwer	26/03/2025	HDFC0450240		1	HDF00020325140	26/03/2024	USD	P0103	6659154.56	665511 01/0
2													
3													
4													
5													

Instruction for fields in the excel file:

Field Name	JSON Format	Description	Mandatory(Y/N)	Length	Type
Serial Number	serialNo	Serial Number of IRM in the request. Serial number shall be unique for each record in unique transaction ID. Starts from 1 and till 999.	Y	<=3	Number
IEC_BRANCH_SL_NO	Branch Code	Exporter will enter the Branch for generating eBRC	Y	1	Number

Whether you want to avail GST benefits?		Exporter will enter Whether they want to avail GST benefits?	Y	1	String(Y/N)
GST Invoice No.	GST Invoice No	Exporters will enter the GST invoice number in case Y is entered in above field.	O (optional mandatory)	<=20	String
GST Invoice Date	GST Invoice Date	Exporters will enter the GST Invoice Date in case Y is entered in above field.	O (optional mandatory)	11	String(dd-mm-yyyy)
IFSC Code	irmIfscCode	IRM IFSC Code of the bank. This shall be same as IFSC code in IRM shared by bank to DGFT.	Y	11	String
AD Code	irmAdCode	AD code of Shipping bill/SOFTEX/Invoice	Y	<=7	String
IRM Number	irmNumber	IRM Number	Y	<=50	String
IRM date	irmDt	IRM Date. This shall be same as IRM shared by bank in DGFT.	Y	11	Date(dd-mm-yyyy)
IRM foreign currency code	irmFCC	IRM Foreign currency code. This shall be same as IRM shared by bank in DGFT.	Y	3	String
Purpose Code	irmPurposeCode	Purpose code of IRM. This shall be same as IRM shared by bank in DGFT.	Y	5	String
Remittance Amount Available in FCC	irmRemitAmtFCC	(Total IRM Remittance Amount – Total ORM Amount in FCC) as per the record shared by bank in DGFT.	Y	<=16,2 (16-Numeric,	Number

				2- Decim al)	
Shipping bill/ SOFTEX number/ Invoice Number	sbCumInvoiceNumber	Shipping bill in case of Direct export. SOFTEX in case of Software exports or Invoice number in case of service exports other than Software	Y	<=20	String
Shipping Bill/SOFTEX/Invoice date	sbCumInvoiceDate	Shipping bill/ SOFTEX/Invoice date	Y	11	String(dd-mm-yyyy)
Port Code	portCode	Port Code of Shipping bill/ SOFTEX/Invoice. Port code shall be from DGFT master data only.	Y	6	String
Bill Number	billNo	Bill / Invoice number against which the IRM is mapped in Shipping/ SOFTEX. Invoice number and bill number can be same for service export other than Software.	Y	<=20	String
IRM FCC Amount mapped	mappedIRMAmountFCC	IRM amount to be mapped against this shipping/SOFTEX/Invoice number. The total sum of IRM FCC mapped shall not be greater than remittance amount in FCC	Y	<=16,2	Number
IsVostro Payment	isVostro	This flag shall be set as true if the payment received is in vostro account.	Y	1	String(Y/N)

Vostro Type	vostroType	This field is conditional true if the Is Vostro payment flag is true then organization needs to update whether it is Special Vostro realization or other than SVRA. Allowed values are SVRA/ NVRA	O(optional Mandat ory)	4	String
ORM Amount mapped	mappedORMA mountFCC	ORM Amount to be mapped in this invoice	N	<=16,2	Number
Third Party Export	isThirdPartyExp ort	This flag shall be set as true in case this is third party export and remittance is received by 3 rd party. Permitted values are Y/N.	N	1	String
Commission to be deducted	COMMISSION_ VAL_DEDUC TED	This field will contain the amount for commission needs to be deducted from IRM FCC amount mapped for Net Realised Calculation.	N	<=16,2	Number
Commission value for info	COMMISSION_ VAL_INFO	This field will contain the amount for commission, for information only.	N	<=16,2	Number
Discount value to be deducted	DISCOUNT_VA L_DEDUCTE D	This field will contain the amount for discount needs to be deducted from IRM FCC amount mapped for Net Realised Calculation.	N	<=16,2	Number
Discount value for info	DISCOUNT_VA L_INFO	This field will contain the amount for discount, for information only.	N	<=16,2	Number

Insurance value to be deducted	INSURANCE_VAL_DEDUCTED	This field will contain the amount for Insurance needs to be deducted from IRM FCC amount mapped for Net Realised Calculation.	N	<=16,2	Number
Insurance value for info	INSURANCE_VAL_INFO	This field will contain the amount for insurance, for information only.	N	<=16,2	Number
Other Deductions to be deducted	OTH_DEDUCTION_VAL_DEDUCTED	This field will contain the amount for Other deductions needs to be deducted from IRM FCC amount mapped for Net Realised Calculation.	N	<=16,2	Number
Other Deductions for Info	OTH_DEDUCTION_VAL_INFO	This field will contain amount for other deductions, for information only.	N	<=16,2	Number
Freight value to be deducted	FREIGHT_VAL_DEDUCTED	This field will contain the amount for Freight needs to be deducted from IRM FCC amount mapped for Net Realised Calculation.	N	<=16,2	Number
Freight value for info	FREIGHT_VAL_INFO	This field will contain amount for freight, for information only.	N	<=16,2	Number
SAC code 1	SAC_CODE	SAC code will be mandatory in case of eBRC type - Service IT and Service Non-IT	Y	6	Number
SAC code 2	SAC_CODE2	Incase SAC code 2 is required, please add in this column	N	6	Number

Mode of Export		Mode of Export will be mandatory in case of eBRC type – Service IT and Service Non-IT	Y		Dropdown
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Note: Please keep in mind the business validations while uploading the excel file.

- Branch should be same for clubbed IRMs for eBRC generation, and it should be active.
- Goods and Deemed
- SAC code 1 is mandatory for Service IT and Non-IT. SAC code 2 is as per exporter if he wants to fill.
- For different types of eBRCs there are different rules as below:

Services IT – clubbing of IRMs is not allowed 1 IRM will generate 1 eBRC. The below fields will be taken into consideration while generating eBRC.

Invoice No.

Realisation date/IRM date

Softex number

Softex date

IRM number

port code

Service non-IT - clubbing of IRMs is not allowed 1 IRM will generate 1 eBRC. The below fields will be taken into consideration while generating eBRC.

Invoice No.

Realisation/IRM date

Invoice Date

port code

IRM number

Goods - clubbing of IRMs is allowed 1 eBRC can contain multiple IRMs. The below fields will be taken into consideration while generating eBRC.

SB number

Invoice no.

SB date

port code

Deemed - clubbing of IRMs is allowed 1 eBRC can contain multiple IRMs. The below fields will be taken into consideration while generating eBRC.

Invoice no.

port code

Invoice Date

- All IRM Currency should be the same. IRM with different currency cannot be clubbed
- All IRM bank names should be the same. IRM with different Bank cannot be clubbed
- User cannot generate eBRC for purpose code P0101 and P0108
- Code P1505 can only be used in Deemed Export.
- For service IT, purpose code can be use P0103, P0802, P0807, P0803.
- For Services-IT, P0807 and P0802 cannot be clubbed together.
- For eBRC Type Deemed Export, Purpose Code P1505 and P0103 are allowed.
- IRM with different purpose code cannot be clubbed except p0103
- For goods, we only allowed purpose code P0102, P0103, P0104, P0109
- For Services NON-IT, P0102, P0104 and P0109 purpose code cannot be use.

- The exporter can add the IRM details and all the necessary details in the excel file and upload the file.

Upload the Excel File

Important Notes:

- a. Maximum 1 attachment of 500 kb is allowed.
- b. Only xlsx format is allowed.
- c. File Name : IEC_GENeBRC_DDMMYYHHMMSS while downloading. User can change file name while uploading.
- d. Use only the format specified in the sample file. Any other format will be auto rejected.
- e. Please keep unique file name in following format.

[eBRC_bulk_generate_sample_excel \(1\).xls](#)

Choose File to Upload *

Maximum 1 attachment of 500KB allowed

xlsx,xls formats are allowed.

Remove Attachment

Feedback

Upload

- After clicking the Upload button, the below screen will appear with status of the file, No. of records uploaded, Success records, No. of eBRC generated, Failed records, Uploaded by and Upload Date.

View status of eBRC generated via bulk generation

Notes:

- a. Validate the number of records and in case of errors view the details.

Upload Status:	No. of Rows uploaded:	Success Records:
FAIL		
No. of eBRC generated:	Failed Records:	Uploaded By:
Upload Date:		
2024-08-14		

After uploading the excel file, if there are any errors with any field, that will be displayed during the excel upload and excel uploading will fail.



Error Message

- For Row : 1 Remittance Amount Available in FCC must be less than 16 Characters

8. If there is no error while uploading, then the screen below will appear.

View status of eBRC generated via bulk generation

Notes:
 a. Validate the number of records and in case of errors view the details.

Upload Status:

No. of Rows uploaded:

Success Records:

No. of eBRC generated:

Failed Records:

Uploaded By:

Upload Date:

Details of Records / Status *
 This is only the basic validation of uploaded excel. Business validation at individual field level will be done post submission for processing.

Excel

Search:

Record No.	Processing Status	Error Remarks	Branch ID	IFSC Code	AD Code	IRM No.	IRM Date	IRM Currency	Purpose Code	Remittance amount	SB/ Softex/ Invoice No.	SB/ Softex/ Invoice Date
1	-	-	1		1.0		08/02/2023	USD	P0103	5214.78	111ABC	01/02/20
2	-	-	0		1.0		08/02/2023	USD	P0103	23222	111.0	01/02/20
3	-	-	0		1.0		08/02/2023	USD	P0103	10985	111.0	01/02/20

Feedback
 Showing 1 to 3 of 3 entries

Previous

9. After clicking on the Save button, the exporter needs to sign and submit.

Excel

Search:

Record No.	Processing Status	Error Remarks	Branch ID	IFSC Code	AD Code	IRM No.	IRM Date	IRM Currency	Purpose Code	Remittance amount	SB/ Softex/ Invoice No.	SB/ Softex/ Invoice Date
1	-	-	1		1.0		08/02/2023	USD	P0103	5214.78	111ABC	01/02/2023
2	-	-	0		1.0		08/02/2023	USD	P0103	23222	111.0	01/02/2023
3	-	-	0		1.0		08/02/2023	USD	P0103	10985	111.0	01/02/2023

Showing 1 to 3 of 3 entries

Previous 1 Next

Feedback

Sign

Ask VAHEI

Excel

Search:

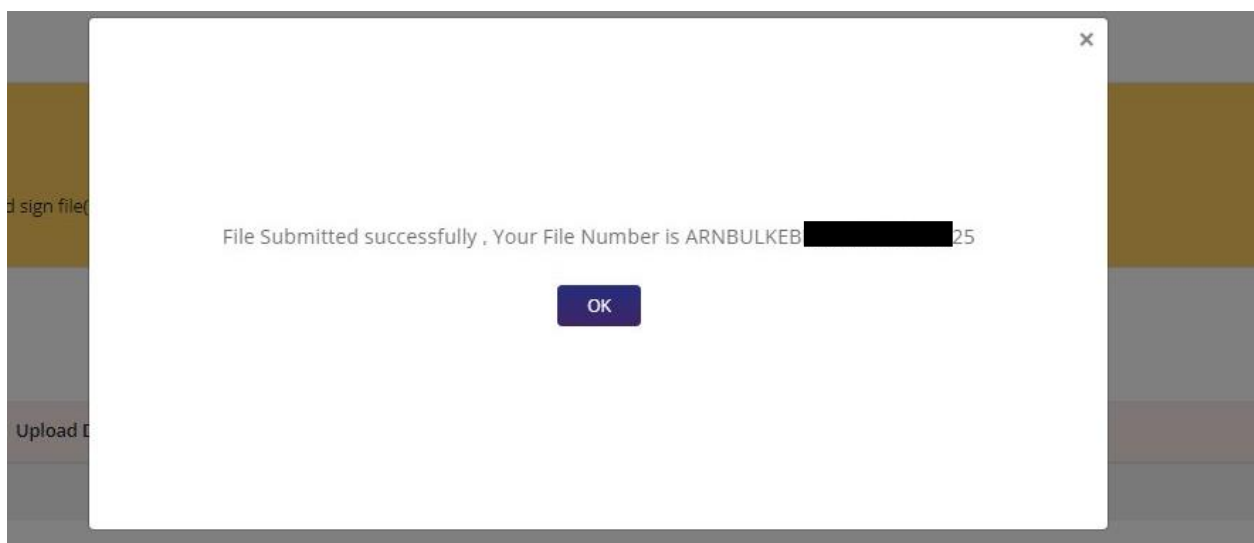
Record No.	Processing Status	Error Remarks	Branch ID	IFSC Code	AD Code	IRM No.	IRM Date	IRM Currency	Purpose Code	Remittance amount	SB/ Softex/ Invoice No.	SB/ Softex/ Invoice Date
1	-	-	1		1.0		08/02/2023	USD	P0103	5214.78	111ABC	01/02/2023
2	-	-	0		1.0		08/02/2023	USD	P0103	23222	111.0	01/02/2023
3	-	-	0		1.0		08/02/2023	USD	P0103	10985	111.0	01/02/2023

Showing 1 to 3 of 3 entries

Previous 1 Next

Submit

Ask VAHEI



10. After submitting the file, the exporter can search the uploaded file.

File Name

Bulk Upload Date

01/08/2024

27/08/2024

Upload Status

Please Select

Search

Reset

Bulk Generate eBRC

Note:

- You can search uploaded file here.
- To upload new file, click on Bulk Generate eBRC.
- Click on upload status to view the acknowledgment file/error message and sign file(in case pending signature).

Excel

Search:

Sr. No.	File Name	Upload Date	Upload Status	Uploaded By	Signature Details
1	ARNBULKEBRC	26/08/2024	Success - Pending Signature		-
2	ARNBULKEBRC	26/08/2024	Processed		-
3	ARNBULKEBRC	22/08/2024	Failed		-


Ask VAHEI

11. After clicking the file number, the number of records uploaded will be visible. This link will only be available for Success-Pending Signature status so that it can be uploaded again.

View status of eBRC generated via bulk generation

Notes:

a. Validate the number of records and in case of errors view the details.

Upload Status:

Success

No. of Rows uploaded:

3

Success Records:

No. of eBRC generated:

Failed Records:

Uploaded By:

Upload Date:

26/08/2024

Details of Records / Status *

This is only the basic validation of uploaded excel. Business validation at individual field level will be done post submission for processing.


Ask VAHEI

Details of Records / Status *

This is only the basic validation of uploaded excel. Business validation at individual field level will be done post submission for processing.

[Excel](#)Search:

Record No.	Processing Status	Error Remarks	Branch ID	IFSC Code	AD Code	IRM No.	IRM Date	IRM Currency	Purpose Code	Remittance amount	Net Realised Value
1			1		1.0		10/01/2024	USD	P0807	20586.63	
2			0		1.0		13/10/2023	USD	P0103	22659.46	
3			0		1.0		15/11/2023	USD	P0807	78334.43	

Showing 1 to 3 of 3 entries

[Previous](#) [Next](#)[Submit](#)

12. After clicking on the Failed or Processed Status hyperlink, the records uploaded along with eBRC number generated, eBRC date, Total Realised Value and Net Realised Value will be displayed.

Notes:

a. Validate the number of records and in case of errors view the details.

Upload Status:

No. of Rows uploaded:

Success Records:

No. of eBRC generated:

Failed Records:

Uploaded By:

Upload Date:

Record No.	Processing Status	Error Remarks	Branch ID	IFSC Code	AD Code	IRM No.	IRM Date	IRM Currency	Net Realised Value
1	Failed	SI no is -1 Remittance amount mismatch between IRM - P0807	1		1		10/01/2024	USD	
2	Failed	SI no is -2 SAC Code in not allowed with provided purpose code-P0103Invalid IRM number and date , please cross verify irm number and date-45530IMT52482301	0		1		13/10/2023	USD	
3	Processed		0		1		15/11/2023	USD	60.0

Purpose Code P0807

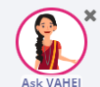
Remittance amount 78334.43

SB/ Softex/ Invoice No. 111

SB/ Softex/ Invoice Date 01/02/2024

Port Code INN5A1

Bill number /Invoice No. 1112



Also, failed messages will be shown for each row. For processed records, eBRC number, net realized value and eBRC date will be shown.

vostro type
ORM amount 0.0
Third Party export
Commission Value deducted 20.0
Commission Info
Discount Value deducted 20.0
Discount Info
Insurance Value deducted
Insurance Info 20.0
Other deduction deducted
Other deduction Info
Freight deducted
Freight Info
SAC Code 1
SAC Code 2
eBRC No. PUNB0543000A00000104
eBRC Date 27/08/2024
Total Realised Value 100.0



Note: Please allow processing time of 30 – 180 minutes for any bulk upload file.